

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 137 of 2014 in
DFR No. 506 of 2014

Dated : 26th March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Ginni Global Ltd. ... Appellant(s)

Versus

Himachal Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh

ORDER

IA No. 137 of 2014
(Appl. for condonation of delay)

Issue notice to the Respondents returnable on 24.04.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on 24.04.2014. In the meantime, the learned counsel for the Applicant is directed to produce the stay Order as well as the final Order passed by the High Court in the Writ Petition.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js